

ANNEXURE-7
M/S SHRI DIYA PROJECTS PVT. LTD. (IN LIQUIDATION)
List of Operational Creditors (Government Dues) as on 04.09.2024
(As per Regulation 20 of the Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

S.No.	Name of Creditor	Claim Filed				Claim Admitted				Voting in CoC (%)	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Principal Amount (Rs)	Interest Amount (Rs.)	Penalty (Rs.)	Total claim filed (Rs)	Principal (verified)	Interest Amt (Rs)	Penalty (Rs.)	Total Amount admitted						
2	The Deputy Commissioner of Commercial Taxes- (Audit 4.2)- (Shri Pradhan Vijay Krishna)	12,481,772.00	9,461,897.00	1,248,176.00	23,191,845.00	12,481,772.00	9,461,897.00	1,248,176.00	23,191,845.00	N/A	NIL	NIL	NIL	NIL	
3	The Deputy Commissioner of Commercial Taxes- (Audit 4.4)- (Mrs. Shilpa N)	5,966,887.00	5,719,966.00	596,689.00	12,283,542.00	5,966,887.00	5,719,966.00	596,689.00	12,283,542.00	N/A	NIL	NIL	NIL	NIL	
	Total	18,448,659.00	15,181,863.00	1,844,865.00	35,475,387.00	18,448,659.00	15,181,863.00	1,844,865.00	35,475,387.00						

Note:-

- 1 Since no fresh claim was received during Liquidation Period.Hence, claims received during CIRP period are considered.